## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

# LOK SABHA UNSTARRED QUESTION NO. 1238 TO BEANSWERED ON6<sup>th</sup> DECEMBER, 2021/Agrahayana 15, 1943 (Saka)

### RESERVATION IN BANKING SECTOR

#### 1238. SHRI S. VENKATESAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry has taken any measures to ensure the spirit of reservation in banking recruitment in the background of repeated violations reported in the press and if so, the details thereof;
- (b) whether there is any proposal to appoint expert committee to review strict implementation of reservations for OBCs/SCs/STs in banking sector and if so, the details thereof:
- (c) whether the Ministry has taken note of practice adopted by banks to treat General category as non-OBCs/non-SCs/non-STs category in Preliminary examinations in recruitment thereby pushing meritorious OBCs/SCs/STs candidates out from the list for open competition and if so, the details thereof?

#### **ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) & (b): Policy guidelines regarding reservation in services for SC/STs are issued by Department of Personnel & Training (DoP&T), Government of India for compliance by all Public Sector Banks (PSBs) and other Public Sector financial institutions. This Ministry has also issued various advisories to sensitize management of these organisations about Constitutional and legal obligation regarding reservation in recruitments. As per statutory provisions, the general superintendence, direction and management of PSBs is vested with the respective Board of Directors. They function as autonomous entities under the broad framework of Government guidelines and are responsible for implementing the same.

A committee has been set up with the intent of building upon the progress already made and ensuring desired benefits reach beneficiaries effectively. Further, Parliamentary Committees/Constitutional Bodies review the performance of these organisations on the aforesaid guidelines and make recommendations thereon.

**(c):**Institute of Banking Personnel Selection (IBPS) has informed that the reserve category candidates who pass the examination on 'own merit' without availing the concessions available under the reservation policy, are included in the Unreserved (UR) list.

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